

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Ocean Healthcare Pvt Ltd
Vs
Roc, Chennai and Another

MAIN PETITION NUMBER : CP(CA)/121/(CHE)/2023

(IA/MA) APPLICATION NUMBERS

Ivn.P(CA)/2/2024

ORDER

Present: Ld. Counsel Ms. C S Grishma P for the Petitioner in the main
CP.

Ld. Counsel Shri. Vedhavel for the Applicant.

Ld. Counsel Ms. Rupali for the Respondent No. 1.

Reply is stated to be e-filed. Physical copy be filed within a week.

Ld. Counsel for the Applicant is given two weeks time to file Rejoinder.

List the petition for hearing on **28.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)